

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
BENCH, ALLAHABAD

Original Application No. 330/01071/2017

This the day of 16th day of September, 2019

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Ashok Kumar Bagga aged about 62 years son of late Bihari Lal Bagga, retired from the post of Junior Works Manager from Field Gun Factory, Kanpur r/o H.No. LIG-83, Barra-2, Hemant Vihar Kanpur-208027.

Applicant

By Advocate: None

Versus

1. Union of India through the Secretary, Ministry of Defence, Dept. of Defence Production and Supplies, New Delhi.
2. The Chairman & DGOF, Ordnance Factory Board, "Ayudh Bhawan", 10-A, S.K. Bose Road, Kolkatta-700001.
3. The General Manager, Field Gun Factory, Kanpur-208009.

Respondents

By Advocate: Sri Jitendra Prasad

ORDER

By Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for applicant. Sri Jitendra Prasad advocate is present for respondents.

2. Original Application No. 1071/2017 has been moved along with Civil Misc. Delay Condonation Application No. 330/01840/2017.

3. Today, no one is present to press the Civil Misc. Delay Condonation Application No. 330/01840/2017.

Accordingly, M.A. No. 1840/2017 is dismissed in default.

Consequently, O.A. stands dismissed as well.

**(JUSTICE BHARAT BHUSHAN)
MEMBER (J)**

HLS/-